

Government of Jammu and Kashmir
Labour and Employment Department
Civil Secretariat, Srinagar

Notification

Srinagar, the 5th of August, 2021

S.O. 264 -Whereas, Shri Abdul Ahad Sheikh (Claimant) has filed an application dated 18.11.2019 before the conciliation officer against the management of M/s General Manager, Ellaquai Dehati Bank, Wazir Bagh, Srinagar, stating that he has remained under their employment from 1st may 2004 on monthly wages; and

Whereas, on 15th of April, 2019, the Management, terminated the applicant from services without giving any notice; and

Whereas, the Management has filed their objections and have challenged the present claim of applicant on the pretext that, he was not working in their office; and

Whereas, the conciliation officer has submitted his failure report recommending the case for its reference to the Labour Court for adjudication; and

Whereas, the Government is of the opinion that an industrial dispute exists between General Manager, Ellaquai Dehati Bank, Wazir Bagh, Srinagar and the applicant; and

Whereas, the Government considers its desirable to refer the said dispute to the Labour Court/Tribunal for adjudication.

Now, therefore, in exercise of the powers conferred under clause (c) of sub-section (1) of section 10 of the Industrial Dispute Act, 1947 (XIV of 1947),

the Government hereby refers the said dispute to the Labour Court/Tribunal for adjudication on the following issues:-

- ❖ Whether the applicant was employee of Ellaqui Dehati Bank, Wazir Bagh, Srinagar, if yes:-
 - a) Whether his termination is illegal; and
 - b) What are the benefits, he is entitled to from the Management of Ellaquai Dehati Bank, Wazir Bagh, Srinagar.

By order of the Government of Jammu and Kashmir

Sd/

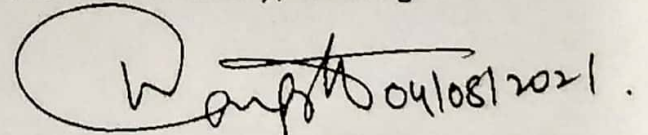
(Sarita Chauhan) IAS,
Commissioner/Secretary to Government
Labour & Employment Department.

No: L&E/Legal/23/2021

Dated: 05. 08.2021

Copy to the

1. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
2. Labour Commissioner, J&K, Srinagar.
3. Director Information, J&K, Jammu with the request to publish the SO in the next local dailies of Srinagar.
4. General Manager, Government Press, Srinagar for its publication in the next issue of Government Gazette.
5. Presiding Officer, Industrial Tribunal/Labour Court, J&K Srinagar along with full case/leaves in original.
6. Assistant Registrar, J&K, High Court, Srinagar.
7. Deputy Labour Commissioner, Srinagar.
8. Assistant Labour Commissioner (Conciliation Officer), Srinagar.
9. Stock file (w.2.s.c.).



Virender Gupta(JKAS)
Deputy Secretary to Government
Labour & Employment Department